

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 15 of 2013

Dated : 24th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Simran Wind Projects Pvt. Ltd.Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
& Anr. Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swapna Seshadri

Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.2

ORDER

Admit. Mr. Vallinayagam takes notice on behalf of Respondent No.2. Notice to be issued to the other Respondents returnable on 20.02.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **20.02.2013.**

**(Rakesh Nath)
Technical Member
ts/mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**